

# High Court of Sikkim

Record of proceedings

## **I.A. No. 01 of 2023 in CRL.L.P/41/2023/(Filing No.)**

State of Sikkim

Applicant

*VERSUS*

Pratiksha Rai and Another

Respondents

Date : **02-09-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE  
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant

Mr. S. K. Chettri, Additional Public Prosecutor.  
Mr. Sujan Sunwar, Assistant Public Prosecutor.

For Respondents

R-1

Respondent No.1 present in person.

R-2

Respondent No.2 present in person.

### **ORDER**

Rai, J.

Respondent No.1 and Respondent No.2 are present in person.

It is submitted by Learned Additional Public Prosecutor that he has been informed by Counsel for the Respondents No.1 and 2 from Namchi District that he was appointed by Sikkim State Legal Services Authority for the Respondents No.1 and 2 only yesterday and is unable to appear before this Court today.

In the circumstances, list this matter on 25-09-2024.

**Judge**  
02-09-2024

**Judge**  
02-09-2024